

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. APOORV SINGH

Criminal Appeal No(s). 1786/2026

RAM JANAM

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 29-05-2026 This appeal was called on for hearing today.

For Appellant(s) : Mr. Praveen Swarup, AOR
Mr. Ashu Tomar, Adv.
Ms. Sakshi, Adv.
Ms. Pooja, Adv.

For Respondent(s) : Ms. Srishti Singh, AOR
Murshlin Ansari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Memo of appearance in respect of the sole respondent has been filed. Vakalatnama be filed as per rules.

Ld. Counsel for the appellant has filed affidavit in compliance of Hon'ble Court's order dated 25.03.2026.

As per office report, digital copies of original records of High Court and Trial Court have not been received yet. Reminder be issued.

List again on 06.08.2026.

Copy of this Record of Proceeding be furnished to the concerned Ld.Advocate-on-record for information and compliance.

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APOORV SINGH
Registrar